

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 114**  
**(IB)-1600(PB)/2019**

**IN THE MATTER OF:**

Gurpreet Singh Vohra & Anr.  
v.  
EMMAR MGF Lands Ltd.

..... Petitioners/Applicant

..... Respondents

**Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 20.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner  
For the Respondent

Mr. Piyush Singh & Mr. Aditya Parolia, Advs.  
Mr. Divyam Aggarwal, Mr. Arjun Jain & Ms Pallavi  
Kumar, Advs.

**ORDER**

For order see, CP. No. (IB)-303(PB)/2019.

20.08.2019  
Ritu Sharma